

(Open Court)

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the 10th day of September, 2003.

Original Application No. 816 of 1997.

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.  
 Hon'ble Mr. D. R. Tiwari, Member- A.

Harishwar Yadav and others.

.....Applicants

By the Advocate : Dr. S.K. Tiwari

V E R S U S

Union of India and others .

.....Respondents

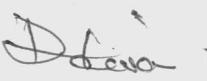
By the Advocate : Km. Sadhna Srivastava

O R D E R

By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

This O.A has been filed against the officers of B.S.N.L which is a corporation. The applicants are claiming the relief for engagement as casual labourers. As this Tribunal has no jurisdiction to hear the disputes against B.S.N.L, this O.A is not legally maintainable, as the Central Government has not issued any notification under section 14 (ii) of Administrative Tribunals Act, 1985 conferring jurisdiction on this Tribunal. The legal position in this regard has already been settled by the Division Bench of Hon'ble Delhi High Court in case of Ram Gopal Verma Vs. U.O.I and Ors 2002 (1) A.I.S.L.J 352 and Hon'ble Bombay High Court in B.S.N.L Vs. A.R. Patil, 2002 (3) ATJ 1.

In the circumstances, the O.A is dismissed as not maintainable. The applicants, however, may raise their grievance before the appropriate forum/Court.



Member- A.

/Anand/



Vice-Chairman.

Diary No. 3129/97

Central Administrative Tribunal

Additional Bench Allahabad

Date of Filing 06.08.97

OR

Date of Receipt

By Post

06.08.97

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,

ALLAHABAD BENCH, ALLAHABAD.

(Application U/s 19 of the Administrative Tribunal Act 1985),  
(Read with Rule 4(5)(b) and 7 of the Central Administrative (P) Rule 1987).

REGISTRATION NO. 86 OF 1997.

1-Harishwar Yadav, s/o Sri Rajaram Yadav,  
r/o village-Nauniya Chhapar, P.O. Badahara Baboo,  
district Deoria.

2-Jeetan Yadav, s/o Shri Hardeo Yadav,  
r/o village-Itawa, Post Office-Tiwari Bankee,  
district Deoria.

3-Shyam Bihari Yadav, s/o Shri Raj Kishor  
Yadav r/o village-Raghunath-pur, P.O. Badahara,  
district Deoria.

4-Amarendra Kumar, s/o Shri Ram Chandra  
Tiwari, r/o village-Bardara, P.O. Piperpanti,  
district Deoria.

5-Dinesh Sharma, s/o Shri Ram Kishun  
Sharma, r/o village-Sonhula, P.O. Parasiya Mishra,  
district Deoria.

6-Vishram Yadav, s/o Shri Ram Bilas Yadav,  
r/o village Kuichawar, P.O. Mahen, district Deoria.

7-Daya Shanker Yadav, s/o Bisari Yadav, r/o  
village-Gobrai Khas, Post Office-Dhanotee Khurd,  
district Deoria.

8-Govind Prasad, s/o Shri Shiv Lochan Prasad,  
r/o village-Sisai Gulab Rai, P.O. Baharaj Bazar,  
district Deoria.

मुख्य अधिकारी  
संदर्भ संग्रहीत  
21 अगस्त 1997

9. Markandey Tiwari S/o Sri Ghanshyam Tiwari,  
R/o Village-and Post-Garer, District  
Deoria.

10. Shiv Asharey, s/o Shri Vishwanath,  
r/o village Akhapur, P.O. Kandharapur,  
District Deoria.

11. Narendra Kumar, s/o Shri Vishwanath Mishra,  
r/o village Ichawna, P.O. Salempur, district  
Deoria.

12. Ragharendra, s/o Sri Ram Chandra, r/o  
village Mahendranath, P.O. Mahendranath,  
district Deoria.

✓ All above disengaged casual labourer in the office of  
✓ Sub-Divisional Officer Telegraph, Deoria. - - - Applicants.

Versus

1. Union of India, through the Secretary  
Department of Post & Telegraph, Dak  
Bhawan, Parliament Street, New Delhi  
(110 001)

2. Divisional Engineer (Telegraph),  
Mau Division, Mau.

3. Sub Divisional Officer (Telegraph),  
Deoria.

4. D.E. Phones, Telcom. Department, Deoria.  
----- Respondents.

DETAILS OF APPLICATION:

1. Particulars of order against  
which the application is made:

Although there is no dearth of work,  
the applicants are not being engaged by the  
respondents as Casual Labourers. The nature  
of work is such that it requires permanent

Amended by  
Court Order dt. 16.12.98  
22.12.98

14274/98  
Ex-22 dated 16/12/98